

No.Gen/XIX/Misc/917/2009/1069

Dated 24/08/2015

From : Registrar General,  
Rajasthan High Court,  
Jodhpur

To : All the District & Sessions Judges

Ref. : This Office P.I. Circular No.05, dated 20/7/2009,  
letter No.Gen/XIX/Misc/919/2009/996, dated 25/7/09,  
letter No.353, dated 28/3/2011, and Letter No.491,  
dated 20/3/2013.

Sub. : Forwarding of information pertaining to disposal of  
cases by all the Presiding Officers of Courts below.

Sir,

With reference to above subject matter, I am under  
direction to state that all above referred previous orders  
pertaining to sending of daily, weekly or monthly reports  
of disposal of cases by the Presiding Officers of courts  
have been recalled and now they will continue to send  
quarterly reports as per past practice.

You are, therefore, requested to convey all the Judicial  
Officers posted in your Judgeship that henceforth they will  
continue to send quarterly report as per past practice only.

Yours sincerely,

  
REGISTRAR (ADMN.)

No.Gen/XIX/Misc/917/2009/1070

Dated 24/08/2015

Copy forwarded to the following for information and necessary  
action.

1. The Registrar General, Rajasthan High Court, Jodhpur.
2. The Registrar (Admn.), Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur.
3. The Registrar (Vigilance)/( Writs)/(Classification)/(Rules).  
Rajasthan High Court, Jodhpur/ Jaipur Bench, Jaipur
4. The Registrar-cum-CPC, Rajasthan High Court, Jaipur Bench, Jaipur.
5. The Deputy Registrar (Admn.), Rajasthan High Court,  
Jodhpur / Jaipur Bench, Jaipur.
6. The AOJ, Statistics Section, Rajasthan High Court, Jodhpur.

  
REGISTRAR (ADMN.)

946  
25/8/15

84  
25/8/15